

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW DELHI

O.A. No. R.P.25/91 198  
T.A.-No. in  
O.A.45/91

DATE OF DECISION 30.4.1992

D.Vasudeva Reddy

Petitioner

Mr.Y.Suryanarayana

Advocate for the Petitioner(s)

Union of India, rep. by its Secretary,  
Ministry of Environment & Forests,  
New Delhi and 6 others.

Respondent

Mr.N.Bhaskara Rao

Advocate for the Respondent(s)

**CORAM :**

The Hon'ble Mr. R.BALASUBRAMANIAN, MEMBER (ADMN.)

The Hon'ble Mr. T.CHANDRASEKHARA REDDY, MEMBER (JUD L.)

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. Whether it needs to be circulated to other Benches of the Tribunal?

MGIPRRND-12 CAT/86-3-12-86-15,000

(HRBS)  
M(A)

T-C-N  
(HTCSR)  
M(J)

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

R.P.25/91

in

O.A.45/91

Date of Order: 30.4.92

BETWEEN:

D.Vasudeva ~~Manthi~~

.. Applicant.

A N D

1. Union of India, rep. by the Secretary, Ministry of Environment & Forests, New Delhi.
2. Union Public Service Commissioner, represented by its Secretary, Dholpur House, New Delhi.
3. The State of A.P., Rep. by the Chief Secretary to Govt. G.A.D. (Sec.) Department, Hyderabad.
4. Principal Chief Conservator of Forests, Govt. of A.P., Hyderabad.
5. B.Trinadha Rao, Curator, <sup>and</sup> Indira ~~Chand~~ Zoological Park, Visakhapatnam.
6. K.N.Banerjee, Divisional Forest Officer, Wild Life Management, Warangal.
7. Mir Maseed Ali Khan, Asst. Conservator of Forests, Office of the Principal Chief Conservator of Forests, A.P., Hyderabad.

.. Respondents.

---

Counsel for the Applicant .. Mr.Y.Suryanarayana

Counsel for the Respondents ~~and~~ .. Mr.N.Bhaskara Rao  
~~Counsel for the respondents no. 3 and 4 - Mr.D.Panduranga Rao, SPL Counsel for State of AP~~

CORAM:

HON'BLE SHRI R.BALASUBRAMANIAN, MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

(Order of the Division Bench delivered by  
Hon'ble Shri R.Balasubramanian, Member (Admn.) ).

---

T - C. A. P

.. 2 ..

(B)

This Review Petition is filed by Sri D.Vasudeva Murthy seeking a Review <sup>of the</sup> Order dated 4.2.91 in OA.45/91. In a similar Review Petition 24/91 in OA.1033/91 we have passed separate orders. This Review Petition is similar to RP.25/91. Hence we pass the same order and dismiss the Review Petition with no order as to costs.

When this case called for hearing there was no representation from the Review Applicant side. Shri N.Bhaskara Rao, learned counsel for the respondents is present.

*R. Balasubramanian*  
(R.BALASUBRAMANIAN)  
Member (Admn.)

*T. Chandrasekhara Reddy*  
(T.CHANDRASEKHARA REDDY)  
Member (Judl.)

Dated: 30th April, 1992

Deputy Registrar (J)

(Dictated in the Open Court)

*659*

To

1. The Secretary, Union of India, Ministry of Environment and Forests, New Delhi.
2. The Secretary, Union Public Service Commission, Dholpur House, New Delhi.
3. The Chief Secretary to Govt. G.A.D.(Sec) Dept. State of A.P. Hyd.
4. The Principal Chief Conservator of Forests, Govt. of A.P.Hyd.
5. One copy to Mr.Y.Suryanarayana, Advocate, CAT.Hyd.
6. One copy to Mr.N.Bhaskar Rao, Addl. CGSC. CAT.Hyd.
7. One copy to Mr.D.Panduranga Reddy, spl.Counsel for State of A.P.Hyd
8. One spare copy.
9. One copy to Mr. S. Chandra Mouli, Advocate, CAT.Hyd.

sd  
pvm

(3)

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :  
MEMBER (JUDL)

AND

THE HON'BLE MR. C.J. ROY : MEMBER (JUDL)

Dated: 30-4-1992.

ORDER / JUDGMENT

R.A./C.A./M.A. No. 25/91 ✓

O.A. No. 45/91 ✓

T.A. No. \_\_\_\_\_ W.P. No. \_\_\_\_\_

Admitted and interim directions  
issued

Disposed of with directions

RP Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.

